

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 111/GT/2012

Date: 09.09.2013

To
Shri Jinal Mehta,
Torrent Power Grid Ltd.,
Torrent House, Off. Ashram Road,
Ahmedabad-380 009

Subject: Petition No. 111/GT/2012: Determination of tariff (Revision) of SUGEN 1147.5 MW Power Plant of Torrent Power Plant for the period from 01.04.2009 to 31.3.2014.

Ref: This office letter dated 19.7.2013 in Petition No. 111/GT/2012

With reference to our letter dated 19.7.2013. You were called up to file additional submissions latest by 8.8.2013. It is noticed that no compliance has been made by you in respect of the said letter. In view of this, i am directed to inform you that time for filing the additional information is granted upto 19.9.2013 as a last chance. The information sought for by our letter 19.7.2013 shall be filed by 19.9.2013 with copy to the respondents, failing which matter will be placed before the Commission for orders.

Yours faithfully,

Sd/-
B. Sreekumar
Deputy Chief (Law)